THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.30

Dated Guwahati, the 14th day of May, 2025

In partial modification of the Standard Operating Procedure (SOP) notified vide Notification No. 60 dated 11.09.2024, the provisions at SI. No. 15 (NEWSPAPER ALLOWANCE), shall be read as follows:

"15. <u>NEWSPAPER AND MAGAZINE ALLOWANCES</u>

- A. Newspaper allowance will be provided to the Judicial Officers on self certification.
- B. Ceiling limit of reimbursement for newspapers and magazines shall be **Rs.1000/- p.m. for District Judges** (two newspapers and two magazines) and **Rs. 700/- p.m. for Civil Judges** (two newspapers and one magazine).
- C. The reimbursement shall be on a half-yearly basis from January to June and July to December, on the basis of self-certification by the officer concerned.
- D. The allowance at the above-mentioned rates shall be available from **01.01.2020**."

This Corrigendum Notification shall be deemed to have come into effect from the date of issuance of the original SOP dated 11.09.2024 and the same is issued by the Hon'ble Committee for Service Conditions of the District Judiciary (CSCDJ) for the State Of Assam in compliance with the Hon'ble Supreme Court's judgment dated 04.01.2024 in the case of *All India Judges' Association v. Union of India* in **W.P** (C) 643 of 2015.

Sd/- Raktim Duarah REGISTRAR GENERAL

MemoNo.HC.III-10/2024/1850-1869/G Dated:14.05.2025 Copy for information to:

- 1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
- 2. The Principal Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29.
- 3. All District and Sessions Judges of Assam.
- 4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- The Principal Judge, Family Court, No. I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta/ Dhubri/ Nalbari.
- 6. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar.
- 7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
- 8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
- 9. The Special Judge, Assam, Guwahati.
- 10. The Special Judge, CBI & NIA, Assam, Guwahati.
- 11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
- 12. The Member, MACT, No.2 & 3, Kamrup (M), Guwahati/ Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur, Tezpur/ Goalpara/ Kamrup, Amingaon.
- 13. The Special Judge, Addl. CBI Court, No. I, II & III, Assam, Chandmari, Guwahati.
- 14. All Joint Registrars, Gauhati High Court, Guwahati.
- 15. All Chief Judicial Magistrates of Assam.
- 16. The P.S. to Hon'ble Mr. Justice Manash Ranjan Pathak, Judge, Gauhati High Court, Guwahati.
- 17. The P.S. to Hon'ble Mr. Justice Parthivjyoti Saikia, Judge, Gauhati High Court, Guwahati.
- 18. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification on the official website of the Gauhati High Court.
- 19. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial), Gauhati High Court, Guwahati.

REGISTRAR GENERAL